

section of the Society.

(b) and (c) The guarantee fee collected and claims settled during the last three years

i.e. 1987 (January to December), 1988-89 (from January, 88 to March, 89) and 1989-90 (from April, 89 to March, 90) are as under:

(Rs. in crores)

<i>Year</i>	<i>Guarantee fee collected</i>	<i>Amount of claims settled</i>
<i>1</i>	<i>2</i>	<i>3</i>
1987 (January to December)	145 17	236.57
1988-89 (January, 88 to March 89)	191 89	437 17
1989-90 (April, 89 to March, 90)	562 05 (provisional)	714 66

DICGC has reported that the State-wise break-up of the guarantee fee collected and amount of claims settle are not available

Construction of Major and Medium Hotels in Joint Sector

8391 SHRI J CHOKKA RAO
SHRI S KRISHNA KUMAR

Will the Minister of TOURISM be pleased to state

(a) whether Government propose to construct more major and medium hotels accommodation in the joint sector for the benefit of middle income group tourists as a part of tourism promotion programme, and

(b) if so, the details thereof and the extent of accommodation to be set up in different 'A' class cities and the State of kerala during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK). (a) and (b) At present, Govern-

ment has no proposal to set up hotels in the joint sector. However, a request from Government of Tamil nadu for setting up of a hotel by ITDC in collaboration with State Government at Madras is being examined

Construction of Hotels in Public Sector

8392 SHRI J CHOKKA RAO: Will the Minister of TOURISM be pleased to state

(a) whether Government are considering to construct more hotels in public sector to promote tourism.

(b) if so, the number of hotels proposed to be constructed with their locations; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The Annual Plan 1990-91 of ITDC does not envisage any specific scheme/provision for construction of star hotels in the

country.

(b) and (c). Does not arise.

Import of Drugs

8393. SHRIKALPNATH SONKAR: Will the Minister of FINANCE be pleased to state:

(a) whether certain cases of unauthorised imports of drugs and drug intermediates have come to the notice of the Ministry during the last three years; and

(b) if so, the details thereof and action taken on each case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) and (b). The information is being collected and will be laid on the Table of the House.

Credit Deposit Ratio in Rural and Semi-Urban Areas

8394. DR. ASIMBALA: Will the Minister

of FINANCE be pleased to state:

(a) the credit-deposit ratio of banks in rural and semi-urban areas;

(b) the present position of loan repayment in the rural as well as urban areas; and

(c) percentage of recovery of loans from rich and poor categories?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) The credit:deposit ratio of all scheduled commercial banks in rural and semi-urban areas as on the last Friday of December 1989 (latest available) was 63.8 percent and 50.0 percent respectively.

(b) and (c). The present data reporting system does not yield information in the manner asked for. However, the category-wise percentage proportion of provisional overdues in the respective category-wise outstanding advances of public sector banks as on 31st March, 1989 (latest available) is given below:

<i>Category</i>	<i>Percentage of overdues in outstanding advances</i>
1	2
a) Large and Medium Industry	14.10
b) Small Scale Industries	20.25
c) Agriculture	19.51
d) Other Priority Sectors	29.91
e) All Others	9.39
All Sectors	16.35